175	Written Answers [RAJYA S.	ABHA]	te	o Qu	estions	176
1	2	3	4		5	6
82	Gijarat Urban Dsvelopmsnt.	76.3	5,	0	0.4	20.5 -
83	Third Bombay Water Supply and Sewerage	137.6	9.	9	8.1	1.3
84	U. i'. Urban Dsveiopmsnt	158.7	6.	3	9. 2	13.4
85	Madras Water Supply and Sanitation.	69.31			7.4	5.0
86	H. D. F. C	250.0			83.9	66.5
87	Tamil Nadu Urban Development	282.4			22.8	15.8
88	Hyderabad Water Supply and Sanitation.	79.9				••
89	Third Population.	86.5	9.	7	6.5	20.1
90	IV Population	67.2	2.	4	6. 2	14.5
91	V Population	53.5			2.9	309
92	VI Population	125.1				6.0
93	Vocational Training	276.8				27.3
94	Technician Education I,	260. 0				••
95	Tam'l Nad'i Nutrition	95.8				
Norm	a regarding minimum working days	working day	in a t	laar	is being fol	llowed by

EDATVA CADITA 1

Norma regarding minimum working days in Courts

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950. SHRI PASUMPON THA. KIRUTTINAN: SHRI V. GOPALSAMY:

Will the Minister of LAW AND 1USTICE be pleased to refer to the answer to Unstarred Question 1851 given in **file** Rajya Sabha on the 23rd August, **1990** and state:

(a) whether any norms regarding the minimum number of working days in a year in each court have been laid down; If so, the details thereof; and

(b) what other steps are being con. gidered by Government to ensure that courts in Delhi function properly in Tiew of ever increasing backlog of cases?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OP THE MINISTRY OF LAW AND JUSTICE (SHRI SUBRAMANIAN SWA-MY): (a) A norm of minimum 210

MY): (a) A norm of minimum 210

working days in a year is being followed by the High Cours. In practice the various High Courts tend to work more.

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(b) The Judge strength of the Delhi High Court has been increased from time to time. The various recommendations contained in the Arrears ©om-mittee (Malimath Committee) Report including the ones like creation of more posts in the subordinate judiciary, pro* cedural improvements, modernisation of office equipment, improvements in the day to day working etc. have -been forwarded to all concerned, including the Delhi High Court.

Exploitation of Laterite in Omasa

951. SHRI KRISHAN KUMAR BIRLA: Will the Minister of STEEL AND MINES be pleased to state:

(a) what is the annual import of platinum and what is the expenditure (in foreign exchange) incurred on the imports;

(b) what is the annual estimated production of platinum within the country and what percentage of the demand is met by imports;

(c) whether it is a fact that there 1 are vast unexploited Iaterite deposits in Qrissa; and

(d) if so, what efforts have been made so far to exploit Iaterite deposits in Orissa stating the results achieved and what is the programme, if any, to ex-ploit the; deposits?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI BASAVARAJ PATIL): (a) 4054 Troy ozs. of platinum metal -was imported during 1989-90 valued at Rs. 3. 52 crores.

(b) There is no production of platinum metal within the country and entire requirement is met through imports.

(a) and (d) Investigations for asses-ting the potential platinum in laterites in Orissa are in progress and are yet to be completed.

Decline In the export of handicrafts

952. SIBRI KRISHNA **KUMAR** BBtLA: Will the Minister of TEXTILES fee please} to state:

(a) whether country's handicraft exports have been gradually declining;

to Questions

(b) if so, what is the comparative percentage of decline in the exports of handicrafts during 1987, 1988, 1989 and since the begining of 1990;

(c) what is the country's estimated share in the total world trade of handicrafts;

(d) what are the main causes for the decline in the exports of handicrafts stating the names of the countries where exports have declined; and

(e) what steps government propose t^0 take to boost the exports of handicrafts?

THE MINISTER OF TEXTILES AND FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) No, Sir.

(b) Does not arise.

(c) The country's estimatejd share in the total world trade of handicraft* is about 1.5 cent. t

(d) Does mot arise.

(e) A Statement is attached.

Statement

The fallowing steps have been taken to boost the export of handicrafts including handknotted earpeta: ---.

'It) Cash Compensatory Support (CCS)

SI. Export Product No.	% rate of CGS on FOB value		
i 2	8		
(i) Handicrafts other than those made of Jute.	10		
(ii) Jute Handicraft.	12		
. (Hi) Hand knifed woollen carpets having FOB value;			
(a) above Rs. 650'- oer sq. m'r	. 18		
(b) above Rs. 250/- but upto Rs. 650'- per sq. mtr.	lf>		
(0)	8		